

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-312**  
IB-263/ND/2020

**IN THE MATTER OF:**

Swastik pipe ltd

**Vs**

M/s. Associated Switchgears and Projects limited

....Applicant

....Respondent

**SECTION**

Under Section -9 of IBC, 2016

Order delivered on 10.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv. Sanjay, Mr. Chetna  
For the Respondent : Adv. Vikas, Adv. Dipanshu

**ORDER**

Ld. Counsel for Corporate Debtor/respondent has put in appearance and undertakes to file Vakaltnama as well as reply. Let the same be filed within 2 weeks' after serving advance copy of the same to the Ld. Opposite Counsel. List the case on **02.03.2020**.

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**(K.K. VOHRA)**  
**MEMBER (T)**

(Khushboo)

sdl -

**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**